

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. Appeal (SJ) No.27 of 2016

Captain Brij Nandan Singh @ Brij Nandan Singh

.... Appellant

Versus

The State of Jharkhand (through C.B.I.)

.... Respondent

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Appellant

: Mr. Shailesh Kr. Singh, Advocate

For the C.B.I.

: Mr. B. K. Prasad, Advocate

Order No.03 Dated- 07.07.2020

Heard the parties through video conferencing.

Learned counsel for the appellant prays for time.

Prayer for time is allowed as the last chance.

List this appeal eight weeks after the lockdown period is over.

Animesh/

(Anil Kumar Choudhary, J.)